

THE HIGH COURT OF MADHYA PRADESH

M.Cr.C. No. 29513 of 2020

(Lakhan Kushwah Vs. State of MP)

Indore, Dated: 16/10/2020

Shri Jitendra Shejwar learned counsel for applicant.

Shri H. Sharma learned counsel for the Respondent/State.

Heard through video conferencing.

Learned counsel for applicant seeks permission to withdraw the M.Cr.C.

Prayer is allowed.

M.Cr.C. is dismissed as withdrawn.

C.C. as per rules.

**(Prakash Shrivastava)
Judge**

BDJ